

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO - 2058
ANSWERED ON - 03/08/2022

WELFARE OF DE-NOTIFIED TRIBES

2058. SHRI SANDOSH KUMAR P

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the details of the De-notified Tribes in the country, State-wise;
- (b) the total fund allocated and utilised for the welfare of De-notified Tribes for the last five years;
- (c) the details of the welfare schemes that are operational for the welfare of the De-notified Tribes in the country; and
- (d) whether Government is planning to initiate any special package for the welfare of Denotified Tribes?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)

(a) A National Commission for De-notified, Nomadic and Semi-Nomadic Tribes (NCDNT) was constituted by Government of India in February 2014, inter-alia, to prepare a state-wise list of castes belonging to De-notified, Nomadic and Semi-Nomadic Tribes. As per the report, a total of 1262 communities have been identified as De-notified, Nomadic and Semi-Nomadic communities across the country, details of which may be seen at **Annexure-I**.

(b) The details of total fund allocated and utilised for the welfare of De-notified Tribes for the last five years is annexed at **Annexure-II**.

(c) The Department has launched a welfare scheme namely "Scheme for Economic Empowerment of DNT Communities (SEED)" on 16.02.2022 with total outlay of Rs. 200 Crore for the next five years and having following four components:-

- i. To provide coaching of good quality for DNT candidates to enable them to appear in competitive examinations,
- ii. To provide Health Insurance to them,
- iii. To facilitate livelihood initiative at community level and
- iv. To provide financial assistance for construction of houses for members of these communities.

Besides above, the Department is also providing Pre and Post Matric scholarships to DNT students under the umbrella scheme namely 'PM YASASVI'.

(d) There is no such proposal at present.

ANNEXURE-I

NUMBER OF DE-NOTIFIED, NOMADIC AND SEMI NOMADIC COMMUNITIES

S. N	State	De- Notified Communities	Nomadic Communities	Semi Nomadic
1	ANDAMAN AND NICOBAR ISLANDS	1	6	0
2	ANDHRA PRADESH	26	34	0
3	ARUNACHAL PRADESH	0	1	0
4	ASSAM	0	0	0
5	BIHAR	3	50	0
6	CHANDIGARH	2	31	0
7	CHHATTISGARH	11	17	0
8	DADRA AND NAGAR HAVELI	0	4	0
9	DAMAN AND DIU	0	4	0
10	NCT OF DELHI	29	26	0
11	GOA	0	2	0
12	GUJARAT	13	52	0
13	HARYANA	14	35	0
14	HIMACHAL PRADESH	0	41	0
15	JAMMU & KASHMIR	0	14	0
16	JHARKHAND	5	39	0
17	KARNATAKA	85	76	0
18	KERALA	1	21	9
19	LAKSHADWEEP	0	0	0
20	MADHYA PRADESH	20	31	0
21	MAHARASHTRA	14	40	0
22	MANIPUR	0	0	0
23	MEGHALAYA	0	2	0
24	MIZORAM	0	2	0
25	NAGALAND	0	0	1
26	ODISHA	11	31	0
27	PUDUCHERRY	0	13	0
28	PUNJAB	9	23	0
29	RAJASTHAN	13	29	13
30	SIKKIM	0	5	4
31	TAMILNADU	68	60	0
32	TELANGANA	36	36	0
33	TRIPURA	0	14	0
34	UTTAR PRADESH	31	18	0
35	UTTRAKHAND	25	21	0
36	WEST BENGAL	8	32	0
	Grand Total	425	810	27

Source: Report of National Commission for Denotified, Nomadic and Semi- Nomadic Tribes submitted in the year December, 2017

Total Fund Allocated and Utilised for the Welfare of De-Notified Tribes for the last five Years

(Amount in Cr.)

S. No.	Scheme	2017-18		2018-19		2019-20		2020-21		2021-22	
		Funds Allocated	Funds released	Funds Allocated	Funds released	Funds Allocated	Funds released	Funds Allocated	Funds released	Funds Allocated	Funds released
1	Pre & Post Matric scholarship for DNT Studeants	6.00	5.4	10.00	9.00	10.00	9.00	10.00	9.00	Merged with PM YASASVI Scheme	
2	Development and Welfare Board for De-Notified, Nomadic and Communities (Consitution on Feb, 2019)	-	-	-	-	0.40	2.26	0.30	0.15	5.00	5.00
3	Scheme for Economic Empowerment of DNT Communities (Launched on 16.2.2022)	-	-	-	-	-	-	-	-	45.00	-
